

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1219 OF 2024

IN THE MATTER OF:

**News Item titled “KPSCB directs BBMP to redirect sewage flow in Kodichikkanahalli”
appearing in The Hindu dated 18.09.2024**

AMENDED MEMO OF PARTIES (As per order dated 28.11.2025)

**News Item titled “KPSCB directs BBMP to redirect sewage flow in Kodichikkanahalli”
appearing in The Hindu dated 18.09.2024**

VERSUS

1. Greater Bengaluru Authority (GBA)

Through Chief Commissioner,
Hudson Circle, N. R. Square, Bengaluru, Karnataka-560002
Email: comm@bbmp.gov.in

Respondent no.1

2. Karnataka State Pollution Control Board (KSPCB),

Through its Member Secretary:
Parisara Bhavana, No. 49, Church Street, Bengaluru - 560001
Phone: +91-80-25589112
Email: ms@kspcb.gov.in

Respondent no.2

3. Central Pollution Control Board (CPCB),

Through its Member Secretary
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Phone: +91-11-43102296
Email: bvbabu.cpcb@nic.in

Respondent no.3

4. Karnataka Biodiversity Authority,

Through its Chairman
Ground Floor, Vanavikas, 18th Cross, Malleshwaram, Bengaluru- 560003
Phone: +91-80-23448783,
Email: kbb-ka@nic.in

Respondent no.4

5. Karnataka Wetland Authority,

Through its Joint Secretary
Department of Forest, Ecology and Environment, M.S. Building,
Dr. Ambedkar Veedhi, Bengaluru-560001
Phone: +91-11-20819398
Email: sujit.baju@gov.in

Respondent no.5

6. District Magistrate, Bangalore

District Commissioner Office, K.G. Road, Bengaluru-560009
Email: dc.bangalore@karnataka.gov.in

Respondent no.6

7. Chairman, Bangalore Water Supply and Sewerage Board (BWSSB)

1st Floor, Cauvery Bhavan, Kempgowda Road, Bengaluru-560009
Email: chairman@bwssb.gov.in

Respondent no.7